NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 6

IA 334/2024 IN C.P. (IB)/1025(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.02.2024**

NAME OF THE PARTIES: MAHAVIR ENTERPRISE VS SHEKHAR MENNON

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 334/2024 -

1. Mr. Durgaprasad Halwai, Advocate appeared for the Applicant.
2. Connected matter is listed on 26.02.2024.
3. List this IA on **26.02.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna